Assembly Business

Un-Starred Assembly Question No. 74

From

 The Additional Chief Secretary to Government of Haryana,

 Development and Panchayats Department, Chandigarh.

To

 Secretary Haryana Vidhan Sabha,

 Chandigarh.

 Memo No. PRC /2023/ dated

Subject: Un-Starred Assembly Question No. 74 asked by the Sh. Varun Chaudhary, MLA:-Mullana.

Please find enclosed 50 copies of reply (both in English & Hindi) to the Un-Starred Assembly Question No. 74 asked by Sh. Sh. Varun Chaudhary, MLA:-Mullana. This question is listed on 18.12.2023.

DA/As Above. Deputy Superintendent (I)

 for Additional Chief Secretary to Government of Haryana,

 Development & Panchayats Department, Chandigarh.

Endst No.PRC/2023/ dated 15-12-2023

The copies of above reply as mentioned against each are forwarded to the following for information and necessary action please:-

1. The Private Secretary to Hon’ble Chief Minister, Haryana. 15 Copies

2. The Private Secretary to Dev. & Panchayats Minister Haryana. 10 Copies

3. The Chief Secretary to Government of Haryana (Pol. Branch). 6 Copies

4. The Secretary to Governor of Haryana, Chandigarh. 2 Copies

5. The Private Secretary to Chief Secretary Haryana, Chandigarh. 2 Copies

6. The Director, Public Relation Department Haryana, Chandigarh. 5 Copies

7. The Private Secretary to Additional Chief Secretary to Government

 of Haryana, Development and Panchayats Department. 1 Copies

8. The Deputy Director, Legal H.Q. 1 Copies

9. PS to Director General, Dev. & Panchayats, Haryana, Chd. 1Copies

DA/As Above. Deputy Superintendent (I)

 for Additional Chief Secretary to Government of Haryana,

 Development & Panchayats Department, Chandigarh.

**Development Works Under C.M. Announcement**

**74. SH. VARUN CHAUDHRY (Mullana)** :Will the Chief Minister be pleased to state the status of CM announcement number 25284 for development works worth five crores in Mullana Assembly Constituency togetherwith the reasons for not laying foundation/inauguration stones of works started/completed as being done in other Assembly constituencies?

 **MANOHAR LAL, CHIEF MINISTER**

Sir, the present status of development works in Mullana Assembly Constituency under CM Announcement number 25284 is as under :-

|  |  |  |
| --- | --- | --- |
|  |  | **(Amount : Rs. in Lakh)** |
| **Name of Constituency** | **Financial Status** | **Physical Status** |
| **Amount Sanctioned** | **Amount Released** | **Expenditure** | **No. of works sanctioned** | **No of works completed** | **No. of works in progress** |
| Mullana | 359.23 | 354.23 | 305.30 | 76 | 64 | 12 |

 AAction on laying foundation/inauguration stones of development works is being taken as per the policy of the State Government.

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| eqykuk | 359.23 | 354.23 | 305.30 | 76 | 64 | 12 |

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